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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 413/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2018**

Name of the Company: Sundaresh Bhat RP  
V/s.  
ICICI Bank Ltd. & Anr.

Section of the Act: Insolvency and Bankruptcy Code

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**


1.	Ronith Joy		RP	Ronith Joy
2.	Ankit Kothari		RP	

**ORDER**

Learned Advocate Mr. Ronith Joy i/b Nanavati & Co. present for Applicant. None present for Respondent in IA 413/2017.

List the matter on 05.03.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22nd day of February, 2018.